1	2	3	4	
12.	Gujarat	Ahmedabad	1	
13.	Gujarat	Bhavanagar	1	
14.	Maharashtra	Thane	2	
15.	Maharashtra	Satara	1	
16.	Uttar Pradesh	Barabanki	1	
17	Uttar Pradesh	Barabanki	1	
Extra Departmental Branch Post Offices (EDBOs)				

18	Andhra			
	Pradesh	Kanamalapalle	1	
19.	Karnataka	Dakshin Kanada	1	
			22	

STATEMENT-IV

Postal Circle-wise Targets for opening Departmental Sub Post Offices (DSOs) And Extra Departmental Branch Post Offices (EDBOs) under annual plan. 1996-97:

S. No.	Name of the Circle	Departmental Sub Post Offices (DSOs)	Extra Departmental Branch Post Offices (EDBOs)
1.	Andhra Pradesh	5	2
2.	Assam	4	2
3.	Bihar	11	10
4.	Delhi	10	1
5.	Gujarat	12	5
6.	Haryana	10	4
7.	Himachal Pradesh :	10	4
8.	Jammu & Kashmir :	2	2
9.	Karnataka	10	2
10.	Kerala	9	1
11.	Madhya Pradesh	9	9
12.	Maharashtra	12	9
13.	North-East	4	2
14.	Orissa	4	4
15.	Punjab :	4	2
16.	Rajasthan	10	5
17.	Tamil Nadu	4	2
18	Uttar Pradesh	16	12
19.	West Bengal	4	2
	Total	150	80

Note Postal Circle of North-East Comprises the States of Meghalaya, Manipur, Tripura, Nagaland, Mizoram, and Arunachal Pradesh. Similarly, Goa forms part of Maharashtra Postal Circle and the State of Sikkim forms part of West Bengal Circle. The following Union Territories are covered by the Postal cricles mentioned against each of them :---

	West Bengal Circle
	Punjab Circle
:	Gujarat Circle
	Gujarat Circle
	Kerala Circle
	Tamila Nadu Circle
	• • • • •

Mineral Resources

996. SHRI K.P. SINGH DEO : Will the Minister of MINES be pleased to state :

(a) whether the Government propose to bring foward a legislation to regulate and develop mineral resources in the Territorial Water. Exclusive Economic Zone and other Maritime Zones of India, and

(b) if so, the details thereof and the time by which the legislation is likely to be introduced?

THE MINISTER OF STEEL AND MINISTER OF MINES (SHRI BIRENDRA PRASAD BAISHYA) : (a) and (b). Ministry of Mines constituted a Working Group in May, 1993 to suggest a suitable legislation for regulation and development of mineral resources in the territorial waters, continental shelf, exclusive economic zones and other maritime zones of Inida. The Working Group has examined the subject in detail and submitted its report alongwith a draft of the comprehensive legislation on the subject. The recommended legislation covers interalia provisions for acquiring operating rights besides regulation, exploration and exploitation of mineral resources in the offshore areas.

[Translation]

Accidents in Mines

997. SHRI DEVI BUX SINGH : SHRI RADHA MOHAN SINGH

Will the Minister of LABOUR be pleased to state

(a) whether the Union Government provide any immediate help at the time of accident in Mines.

(b) if so, the details in this regard,

(c) whether the equipments for use at the time of inundation/fire in the mines are functioning in all mines;

(d) if so, whether these equipments are being tested form time to time; and

(e) if not, the reasons therefor?

THE MINISTER OF LABOUR (SHRI M. ARUNACHALAM) : (a) and (b). Officers of Directorate General of Mines Safety help the mine managements in